

(d) the measures taken to step up production?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL IN THE MINISTRY OF STEEL AND MINES (SHRI YOGENDRA MAKWANA): (a) No production target has been fixed for 2000 AD.

(b) and (c). Does not arise.

(d) Production is being increased through modernisation and expansion of existing steel plants and through setting up of a new steel plant at Visakhapatnam.

Water Harvesting Structure In Orissa

10206. SHRI SOMNATH RATH: Will the Minister of AGRICULTURE be pleased to state:

(a) the amount sanctioned and released by the Union Government for the water harvesting structure in Orissa during the last two years;

(b) the details of amount spent so far and the number of projects taken up; and

(c) whether Government of Orissa has to give matching contribution for these projects, if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) Government of India contributed a sum of Rs.382.77 lakh for water harvesting structures in Orissa during the last two years.

(b) An amount of Rs.429.76 lakh has been spent on 949 projects.

(c) For water harvesting structures taken up under the Centrally Sponsored

Schemes of National Watershed Development Programme for Rainfed Agriculture and Assistance to Small and Marginal Farmers for Increasing Agriculture Production, State Government provides 50% matching contribution. For projects undertaken under Rural Landless Employment Guarantee Programme (RLEGP), 100% funds are provided by Government of India.

Workers from Orissa Gone Abroad

10207. SHRI SOMNATH RATH: Will the Minister of LABOUR be pleased to state:

(a) the particulars of skilled and unskilled workers from Orissa who have gone abroad for employment during the last one year and the companies at Delhi through which they have gone;

(b) the mode of recruitment of these workers;

(c) whether any complaints have been received about malpractices and extraction of money from these workers during the last one year, if so, the details thereof; and

(d) the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI JAGDISH TYTLER) : (a) State-wise figures are not maintained.

(b) As per provisions of the Emigration Act, 1983, workers can be recruited for overseas employment only by the Registered Recruiting Agencies, the Project Exporters or directly by the Foreign Employers on the basis of Permit issued by Indian Missions.

(c) and (d). Some complaints have been received regarding extortion of money by some sub-agents of Construction Compa-